

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE- 560 038.

Dated: 25 JAN 1995

APPLICATION NO: 1649 of 1994

APPLICANTS:- Mr. D. Rajasekharan, Bangalore.  
V/S.

RESPONDENTS:- The Chief Personnel Officer, Southern  
Railway, Madras and others.

T.

① Sri. K.V. Shamanna, Advocate,  
No. 1465, 14th Main Road,  
W.O.C. Road, Mahalaxmipuram,  
Bangalore-560086

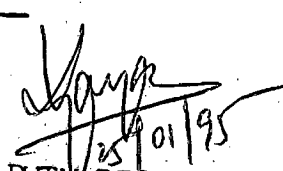
② Sri. A.N. Venugopala Gowda,  
Advocate, no. 8½, upstairs,  
R.V. Road, Bangalore-4

Subject:- Forwarding of copies of the Order passed by the  
Central Administrative Tribunal, Bangalore.  
--xx--

Please find enclosed herewith a copy of the ORDER/  
~~STAY ORDER/INTERIM ORDER/~~ passed by this Tribunal in the above  
mentioned application(s) on 18.01.95

Issued on  
25/01/95

%

  
25/01/95  
for DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH : BANGALORE

ORIGINAL APPLICATION NO.1649/1994

DATED THIS THE EIGHTEENTH DAY OF JANUARY, 1995.

Mr. Justice P.K. Shyamsundar, Vice Chairman.

Mr. D. Rajasekharen  
Confidential Assistant  
O/O Chief Engineer (Construction)  
Southern Railway, 18, Millers Road  
Bangalore - 560 046.

.... Applicant

(By Advocate Mr. K.V. Shamanna)

Vs.

1. Union of India represented by the  
Chief Personnel Officer  
Southern Railway, Park Town  
Madras- 600 003.

2. The Chief Administrative Officer  
(Construction), Southern Railway  
18, Millers Road, Bangalore-560 046.

3. The Chief Engineer (Construction)  
Southern Railway, 18, Millers Road  
Bangalore-560 046.

4. Senior Personnel Officer (Construction)  
Southern Railway, 18, Millers Road  
Bangalore-560 046.

.... Respondents

(By Mr. A.N. Venugopal Gowda, Standing  
Counsel for the Railways)

O R D E R

Mr. A.N. Venugopal Gowda, Standing Counsel  
for the Railways submits that this application has become  
infructuous in as much as the applicant's prayer for fresh  
posting has since been acceded to and that he has been  
promoted and posted to a place of his choice. Mr. K.V. Shamanna,



learned counsel for the applicant accept this statement and states that he does not press this application. Copy of Southern Railway's order no. P(CN)535/I/4 vol.5 dated 6.1.1995 produced by the Railway authorities is placed on record.

2. In the light of the foregoing, this application is dismissed as not pressed.

sd/-  
(P.K. SHYAMSUNDAR)  
VICE CHAIRMAN



TRUE COPY

*[Signature]*  
25/01/95  
Section Officer  
Central Administrative Tribunal  
Bangalore Bench  
Bangalore